SHRI V. PRASAD "RAO:- I am not talking of the mining operations as Such but of those companies that were actually dealing with the expert of these' 'things', 'transhipment find other' concerns.'

SHRI MANUBHAI SHAH: As I said, the State' Trading' Corporation has only the servicing function, and thosejagenqtes like, merchants or traders or commission agents still continue <io exist. The -State <u>Tratfin.fi</u> Corporation. generally ,qpera.tes through, them.and so nobody, ffcbcung displaced.

श्री पां० ना० राजभोज: क्या में जान सकता हूं कि इसमें कितने सेवक हैं, अभी कितने लोग लेने को बाकी हैं, श्रीर कितने केसेज पेंडिंग हैं श्रीर उसका कारण क्या है?

भी सतीश चन्द्र: इसके लिये नोटिस चाहिये।

श्री पांक जाक राजभोज: मैंने जो सवाल पूछा है उसको आप कृपा कर के मुन लीजिये और मुझे जवाब दीजिये । मैं यह जानता बाहता है कि इसमें कुल कितने मेवक हैं, अभी कितने लोग लेने को बाकी हैं और कितने केसेज पेंडिंग हैं और उसका कारण क्या है ?

श्री सतीश चन्द्र : कितने श्रादमी जिसे जायेंगे यह तो काम के अपर विभेर करता है। स्टेट ट्रेडिंग कार्पोरेशन का काम हल्के हल्के बढ़ता जाता है भीर जितनी जरूरत होती है जतने श्रादमी रखे जाते है। कितने श्रादमी लिये गये, कितने श्रव तक रखे गये, कितने श्रीर रखे जायेंगे, इसकी संख्या में फौरन नहीं दे सकता। श्रगर श्रानरेबिल मेम्बर दूसरा प्रश्न करें तो जवाब दंगा।

SHRI T. BODRA: Sir, in view of the fact that in Bihar State the output of iron ore is more than that in Orissa State, how it is that State Trading Corporation is giving preference to Orissa State and not to Bihar? SHRI , SATISH CHANDRA: II depends' oh- the' Cq of the iron ore, availability of transport, the capacity? Of the, newest port to handle the traffic, so many factors come in.

SiiR!, AMOLAkH.CHA^D:..! put a question earlier and the hon! Deputy Minister said that he could not fol low. 'T wanted Ttcr'know Tthis/ "When the State Trading Corporation has taken pver the distribution of cement and other materials and are getting profits out 'of it, aiv they liable to pay for. any. clWfjes .that may arise on .account egiigerice- of their agents or not?

SHRI MANUBHAI SHAH: As far as "the" qu'es'tidS of profits i of the State Trading" Corpforation for internal distribution of cement and other commodities is 'concerned, "this Corporation is like any private limited company. If overall profits are there, they will certainly declare a dividend like 'all otherpublic corporations of the Government of India.' As for the special profits made" because we had to import a certain amount of foreign cement and "ATICFI'dldYhot fully materialise, as-the House is aware; in the Budget we have provided fox a National Road 'Development Eund to which a large' part of that money will be allocated.

EXTERNAL RESOURCES; FOR THE 'SEEOND FIVE YEAR PLAN

- *272r Shri M. H. SAMUEL: , . Will the Minister of Planning, be pleased to state:
- (a) whether the Planning Commission has completed the survey of the external resources for the Second Five Year Plan;
- Cb) whether any greater gap has been foreshadowed in the resources of the Plan; and
- (c) if so, what steps Government propose to take to bridge the gap?

THE DEPUTY MINISTER OF PLANNING <SHRI S. N. MISHRA): (a) and (b). In a Memorandum on

'Apprecialise and a Prospects of the Second Five Year Plan' which was considered by the National Develop-ment Council of the National Develop-May 4958 And which will shortly be placed in Parliament, thed Planning Commission has surveyed the position regarding external resources for the Second Plant Oh broad calculations, the aggregate gap in the balance of payments, over the Plan period is estimarged at about Band 700 crores as compared to the original estimate of Rs. 1.100 crores.

on the location but outer all could the carried but of the canding on the carried but of above the amounts of external assistonce authorised so far but still to be utilised-in order, to fill, the estimated payments, gap during the rest of the Plan period may be placed at around Rs. 500 crores. Further authorisations of external assistance stare expected. Efforts will also be made. to meduce the payments ligap. Ito the extentofearable, ithrough einereases am apports abgyond the development and through further savings in imports which may gipyalve postponement of some Plana projects are and a real and

puzumi dana on apet i parabe puzumi Mingamiki i de pite ape final revision for the year or is there going to be another revision of the estimates and resources before the current year is out?

MR. CHAIRMAN: Is the Plan finally revised, or is it subject to further revision?

Parvare Secreta (approved the Shri JAWAHARLAL NEHRU: As the House perhaps knows we had recently a meeting of the National Development Council considering this very matter, and the difficulties in the way of our being able to fulfil the Plan wholly, as was intended, that is, spending Rs. 4,800 crores, were discussed. On the one hand we were anxious to fulfil it completely; on the other we had to take a realistic view. So in the balance; we decided to separate, to have two hists of projects, one the major list! comprising about Rs. 4.500 crores, which must in" any

event be gone through; the other list wanhopy to tackle as far as possible; tivili is we keep the Plan as a whole butness I said taking a realistic view we separate the work in the Plan in this way. That is, a small, a relative-ly small part of it, was put in the second list, which we flope to inder-take it so far as it is possible, or it will go on to the next Plan.

to questions

SHIP BHUPESH CUPTAR TIMASTOT know, Sir. which the projects which a hase been indluded in that a second hat, the other dist to which, the Prime Minister hade just referred? eductions

colleague the Denuty Minister will presently, put, the phinted document on the Tablecexplaining all this

days note. SHAD N. M. LINGAM ISIN VIEWOUT this foreign dexchange an gap an Bayolla known Sire if the simpactnof borrows ings during the Second Five of Mear Plan periodicon that Third Plano has been itakent into consideration; by the Government and, if so, what is the Government's viewawith a regardate the approximate requirements for the Third Plan having regard to the repayments that will have to be made during that Plan period as a result of the borrowings for the present Plan?

SHRI JAWAHARLAL NEHRU: Far from not taking into consideration that factor is continuously, bearing down upon us; so we cannot forget it; we have always to keep it before us n everything. And as for plan-ning for the Third Plan it is a little bit premature for me to sive an answer to that. Sir, but that Third Plan will naturally grow out of the Second Plan, as planning is a continuous process, and will depend a great deal on many factors which are not quite certain yet. Among the major factors would be the state of our agricultura! production.

SHRI BHUPESH GUPTA: May I know the total amount of foreign exchange allocated mitially limder tha Second Plan for the private sector and whether it is a fact that these allocations for the private sector have since been considerably increased?

SHRI S. N. MISHRA: It is difficult to indicate any precise figure so far as foreign exchange for the private sector is concerned. We had not thought in those terms; it depended upon so many things as we proceeded on.

SHRI BHUPESH GUPTA: I don't know in what terms the hon. Minister thinks. But it is quite clear from the Plan that the separation was made between the private and public sectors under different concepts. In that case, I would like to know whether it is a fact that after the Plan had been published, the private sector made a demand that their foreign exchange allocation should be increased by about Rs. 100 crores. I want to know whether it is true and if so, whether the Government had yielded to any extent to that particular demand.

SHRI JAWAHARLAL NEHRU: This point is analysed in the memorandum that is going to be placed on the Table of the House presently but may I say one thing, that when we talk about private sector and public sector, the private sector itself is undertaking work in the Plan. For instance, one of the major things that the private sector is doing is the Tata Iron and Steel Works doubling its capacity. That is very much in the Plan and very much desired by us and therefore we are helping them to do so. So it is not as if they are doing something off their own bat. In the main they are carrying out the directions given to them but these matters, as I said, are explained in the memorandum.

SHRI BHUPESH GUPTA: The Prime Minister. . . .

MR. CHAIRMAN: This is not a discussion on planning.

DEFERRED PAYMENT SCHEMES

- "273. SHRI BABUBHAI M. CHINAI: Will the Minister of COMMERCE AOT INDUSTRY be pleased to state:
- (a) the consents so far given to applications under deferred payment scheme to private and public sector;
- (b) the number of such schemes so far entered through the State Trading Corporation; and
- (c) the value and terms of all the consents under parts (a) and (b) above?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) A statement is laid on the Table of the House.

- (b) Two.
- (c) It will not be possible to enumerate the value and terms of all the consents under parts (a) and (b), but have they follow the general patterns of deferred payments which have been announced from time to time for policy governing imports of capital goods, plants, machinery and equipment.

STATEMENT

Particulars of consents given to appli. cations under the Deferred Payment Scheme

PRIVATE SECTOR (approved since January, 1957)

| \land JcwneoftheIndustry | · | No. of consents given |
|----------------------------|----------------|-----------------------|
| 1. Paper Industry. | | 8 |
| 2. Non Ferrous M | letal s | |
| Industry | | 5 |
| 3. Textiles (Non-co | tton) | |
| Industry | | 7 |
| 4. Automobile Industry | | 5 |
| 5. Chemical and Pharma | ceuti- | |
| cal Industry . | - | 15 |
| 6. Engineering Industry | • | İT |
| 7. Electrical Industry | | 4 |